

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 6040
TO BE ANSWERED ON 1ST APRIL, 2026

NFSA IN TAMIL NADU

**6040. SHRI C N ANNADURAI:
SHRI SELVAM G:**

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a): whether the Union Government has appreciated the effective implementation of the National Food Security Act (NFSA), 2013 by the State Government of Tamil Nadu through its robust Public Distribution System ensuring timely and transparent distribution of subsidised foodgrains to eligible beneficiaries across the State;
- (b): if so, whether the Union Government has taken note of the commendable role played by the State Government of Tamil Nadu in strengthening last-mile delivery and ensuring wider coverage of Priority Households and Antyodaya Anna Yojana beneficiaries under NFSA;
- (c): the quantity of foodgrains allocated by the Union Government to Tamil Nadu under NFSA during the last five years, year-wise; and
- (d): the steps taken by the Government to further support States like Tamil Nadu in strengthening foodgrain supply chains and ensuring uninterrupted distribution of subsidised foodgrains to beneficiaries under the Act?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) & (b): The National Food Security Act, 2013 provides for coverage of about 62.55% of the rural and 37.79% of the urban population for receiving foodgrains free of cost under Targeted Public Distribution System (TPDS) in the State of Tamil Nadu, which at Census 2011 comes to about 364.70 lakh persons.

As on 01.03.2026, the State Government of Tamil Nadu has identified beneficiaries upto the maximum permissible limit of about 364.70 lakh persons for distribution of free of cost food grains.

(c): The details of the quantity of foodgrains allocated to the State of Tamil Nadu under NFSA during the last five years, year-wise is at **Annexure**.

(d): Central Government is implementing Centrally Sponsored Scheme “Assistance to State Agencies for intra-state movement of foodgrains and FPS dealers’ margin under NFSA”. Under the scheme, the funds are released to States/UTs for meeting the expenditure towards Intra-State movement & handling of foodgrains, FPS dealers’ basic margin & FPS dealers’ additional margin for delivery of foodgrains at the door step of FPS and its delivery to the identified beneficiaries.

ANNEXURE**ANNEXURE REFERRED TO IN PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 6040 TO BE ANSWERED ON 01.04.2026 REGARDING “NFSA IN TAMIL NADU”.**

Quantity of foodgrains allocated to the State of Tamil Nadu under NFSA during the last five years, year-wise.

(Fig. in thousand tons.)

Years	Rice	Wheat	Total
2020-2021	2308.708	206.219	2514.927
2021-2022	2303.736	255.971	2559.707
2022-2023	2431.721	127.986	2559.707
2023-2024	2466.751	102.781	2569.532
2024-2025	2427.273	145.534	2572.807